

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. Contempt Petition/8/2022 IA 993/2023
In C.P. (IB)/934(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024

NAME OF THE PARTIES: - Contempt Petition/8/2022
Kairav Anil Trivedi- RP of
Prince Mfg Industries Pvt.Ltd.
V/s
Mr. Amit Sangal Proprietor of
M/S. Nitin Plastic
IA 993/2023 Kairav Anil Trivedi- RP
On Behalf of the Coc Of
Prince Mfg Industries Pvt Ltd
V/s
Piyush Gangji Chheda
Erstwhile Director of
Prince Mfg Industries Pvt Ltd
IN THE MATTER OF
Mr. Amit Sangal Proprietor of
M/S. Nitin Plastic
V/s
Prince MFG Industries Pvt. Ltd.

Section: 60(5) Sec 66(1) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Contempt Petition/8/2022: - Mr. Kairav Anil Trivedi, RP appeared in person through VC. None appeared for the Respondent. List this matter on **02.08.2024**.

IA.No.993/2023: - Mr. Kairav Anil Trivedi, RP appeared in person through VC. Adv. Harshit Bhomia i/b Adv. Dinesh Kumar Dubey appeared for the Respondent through VC. List this matter on **21.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)